GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †293 TO BE ANSWERED ON 19.07.2022

LOANS TO SCs AND OBCs

†293. SHRI ARUN KUMAR SAGAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of poor persons as on date of Scheduled Castes and Other Backward Classes, who have been provided loans from their respective corporations [National Scheduled Castes Finance and Development Corporation (NSCFDC) & National Backward Classes Finance & Development Corporation (NBCFDC)];
- (b) the amount disbursed as loan during the said period, State-wise; and
- (c) whether money was actually utilized by the poor people to buy those things for which purpose the money had been intended and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

- (a): The number of poor Scheduled Caste persons who have been provided loans by NSFDC, as on date is 14,48,790 and the number of poor Other Backward Classes persons who have been provided loans by NBCFDC, as on date is 30,69,427.
- (b): The amount disbursed by NSFDC as loan during the said period from 1989-90 and upto 30.06.2022 is Rs.5779.06 crores. The amount disbursed by NBCFDC as loan during the said period from 1992-93 and upto 06.07.2022 is Rs.6180.82 crores. The details are attached at **Annexure-I** and Annexure **II**.
- (c): Yes, Sir. Due emphasis is given by the Corporations to Monitoring & Evaluation for assessing the impact of their schemes on the beneficiaries, including utilization of money/loan assistance availed for the intended purpose. The utilisation reports pertaining to NSFDC and NBCFDC are attached at Annexure-III and Annexure IV respectively.

Annexure—I: reply of para (b) to LokSabha Admitted Unstarred Question No.293 for 19.07.2022 of regarding 'Loans to SCs and OBCs'.

Statement showing State-wise/UT-wise Cumulative Disbursementand No.of Beneficiariesassisted by NSFDC since1989-90 to30-06-2022

Sl.No.	State / UTs	Disbursen	ient
		Amount Disbursed	Beneficiary
	A 1 027 1 7 1	(in Rs. Lakhs)	(Numbers)
1	Andaman & Nicobar Island	2.37	2
2	Andhra Pradesh	76495.66	294472
3	Arunachal Pradesh	1.84	2
4	Assam	1850.56	5106
5	Bihar	6116.72	18781
6	Chandigarh	941.08	1666
7	Chhattisgarh	9461.58	6698
8	Dadra Nagar Haveli, Daman & Diu	36.05	19
9	Delhi	5505.54	5885
10	Goa	305.53	148
11	Gujarat	38674.72	74220
12	Haryana	9890.50	9257
13	Himachal Pradesh	5353.89	9949
14	Jammu & Kashmir	5769.03	3664
15	Jharkhand	3185.68	6410
16	Karnataka	65437.39	161364
17	Kerala	30080.55	35054
18	Lakshdweep	0.82	2
19	Madhya Pradesh	25170.90	36905
20	Maharashtra	53858.00	87678
21	Manipur	691.47	1899
22	Meghalaya	4.86	6
23	Mizoram	0.31	1
24	Nagaland	6.70	3
25	Odisha	4047.54	4063
26	Puducherry	1631.83	2173
27	Punjab	22153.58	24249
28	Rajasthan	22655.36	38311
29	Sikkim	1844.63	1532
30	Tamil Nadu	46641.48	64465
31	Telangana	6981.75	8389
32	Tripura	23811.64	25850
33	Uttar Pradesh	56724.67	153111
34	Uttarakhand	2172.54	3376
35	West Bengal	50399.07	368019
	Total:	577905.84	1452729
	-	377703.07	1734147

Annexure—II: reply of para (b) to LokSabha Admitted Unstarred Question No.293 for 19.07.2022 regarding 'Loans to SCs and OBCs'.

Statement showing State-wise/UT-wise Cumulative Disbursement and No.of Beneficiaries assisted by NBCFDC since 1992-93 to 06-07-2022

Sl.No	NameofState/UTs/PSBs	Cumu	lative
I	STATES	Financial	Physical
		(Rs./Cr)	(No.ofbenefici
	A - 31 - D - 1 - 1	200 (0	aries)
2	AndhraPradesh	232.62	369572
3	ArunachalPradesh	0.00	0
4	Assam	76.63	49918
5	Bihar	55.45	11227
6	Chattisgarh	48.50	5082
7	Goa	25.69	2668
	Gujarat	287.38	69456
8	Haryana	133.59	48712
	Himachal Pradesh	97.96	16735
10	Jammu&Kashmir	45.23	13286
11	Jharkhand	23.36	4665
12	Karnataka	480.90	252972
13	Kerala	2077.03	958173
14	MadhyaPradesh	193.39	32247
15	Maharashtra	250.70	75131
16	Manipur	26.71	19375
17	Meghalaya	0.00	1
18	Mizoram	0.02	2
19	Nagaland	0.02	2
20	Odisha	18.16	7079
21	Punjab	171.04	40932
22	Rajasthan	132.00	30549
23	Sikkim	29.85	5472
24	TamilNadu	1048.88	861842
25	Telangana	29.08	6504
26	Tripura	185.39	49522
27	UttarPradesh	341.54	70615
28	Uttrakhand	7.85	1120
29	WestBengal	108.48	47977
	SubTotalStates(1to29)	6127.46	3050836
II.	<u>UTs</u>		
30	A&NIslands	0.02	2
31	Chandigarh	1.32	331
32	D&NHaveli	0.05	1
33	Daman&Diu	0.00	0
34	NCTofDelhi	6.00	940
35	Lakshadweep	0.00	0
36	Puducherry	45.97	17317
	SubTotal(30to36)	53.36	18591
	Total(I&II)	6180.82	3069427

Annexure-III: reply ofpara (c) to Lok Sabha Admitted Unstarred Question No.293 for 19.07.2022 regarding 'Loans to SCs and OBCs'.

StatementshowingState-wise/UTStatus of utilization of funds pertaining to NSFDC

Sl.No	State	Amount of Funds Utilisation (Rs. in Lakh)
,	Andaman & Nicobar Island	0.25
1		2.37
2	Andhra Pradesh	68606.59
3	Arunachal Pradesh	1.84
4	Assam	1433.06
5	Bihar	5993.55
6	Chandigarh	832.36
7	Chhattisgarh	8548.89
8	Dadra N.Haweli,D&Diu	31.17
9	Delhi	4507.43
10	Goa	305.38
11	Gujarat	31516.46
12	Haryana	8374.13
13	Himachal Pradesh	3448.83
14	Jammu & Kashmir	3841.12
15	Jharkhand	2627.57
16	Karnataka	58383.82
17	Kerala	22831.75
18	Lakshdweep	0.82
19	Madhya Pradesh	24461.48
20	Maharashtra	42340.72
21	Manipur	547.29
22	Meghalaya	4.86
23	Mizoram	0.31
24	Nagaland	6.70
25	Odisha	3920.37
26	Puducherry	1320.20
27	Punjab	19080.59
28	Rajasthan	16775.58
29	Sikkim	1745.63
30	Tamil Nadu	39233.83
31	Telangana	6955.32
32	Tripura	20475.99
33	Uttar Pradesh	54268.49
34	Uttarakhand	1917.27
35	West Bengal	36042.46
	Total:	490384.23

^{*}Note: The utilization is against disbursement considering utilization period of 120 days allowed to SCAs/CA.

Annexure—IV: reply of para (c) to Lok Sabha Admitted Unstarred Question No.293 for 19.07.2022 regarding 'Loans to SCs and OBCs'.

StatementshowingState-wise/UTStatus of utilization of funds pertaining to NBCFDC

Sl. No	Name of State/UTs/PSBs	Cumulative Utilization
I.	STATES	Financial (Rs./Cr)
1	Andhra Pradesh	215.29
2	Arunachal Pradesh	0.00
3	Assam	76.14
4	Bihar	55.45
5	Chhattisgarh	48.50
6	Goa	25.69
7	Gujarat	287.38
8	Haryana	133.51
9	Himachal Pradesh	97.96
10	Jammu & Kashmir	44.96
11	Jharkhand	22.06
12	Karnataka	479.22
13	Kerala	2077.03
14	Madhya Pradesh	193.39
15	Maharashtra	250.70
16	Manipur	26.71
17	Meghalaya	0.00
18	Mizoram	0.02
19	Nagaland	0.02
20	Odisha	18.16
21	Punjab	167.97
22	Rajasthan	130.44
23	Sikkim	29.61
24	TamilNadu	1048.88
25	Telangana	29.08
26	Tripura	185.21
27	Uttar Pradesh	341.54
28	Uttrakhand	7.85
29	West Bengal	105.38
	Sub Total States (1 to 29)	6061.29
II.	<u>UTs</u>	
30	Andaman & Nicobar Island	0.02
31	Chandigarh	1.32
32	Dadar&Nagar Haveli	0.05
33	NCT of Delhi	6.00
34	Puducherry	45.97
_	Sub Total (30 to 34)	53.36
	Total (I to II)	6114.07

^{*} Note: the utilization is against disbursement considering utilization period of 120 days allowed to Channel Partner
